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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/58,59,60/2017  
NAME OF THE APPLICANT : BINNY LIMITED  
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYANARAYANA FOR APPLICANTS Adisamy

**ORDER**

Counsel for petitioner present. This Bench feels that there is some clarifications <sup>required</sup> in relation to the observations made by the ROC in his report dated 5.6.2017 in CA 60 regarding the violations under 292 & 293. The ROC is directed to make the corrections accordingly and send a revised report. Put up on 08.08.2017 at 10.30 A.M. Registry is directed to send letter to R.O.C

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)